

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMAPNY APPEAL (AT) NO.351 OF 2018

In the matter of:

Rabindra Nath Ghosh & Ors.

Appellants

Vs

Jaytarama Cold Storage Pvt. Ltd. & Ors

Respondents

Present:

Mr. Shaunak Mitra with Mr. Sayantak Das and Mr. Soumya Dutta, Advocates for Appellants.

Ms. Saloni Purohit, Advocate for R-1, R19 and R-20. Mr. Patita Paban.B, Advocate for R-1 and R-19 and Mr. Neeraj Kr. Gupta, Advocate for R-23.

ORDER

23.01.2020- Learned counsel for Appellant has concluded his arguments. However, learned counsel for Respondents seek time to argue the matter. Prayer allowed.

Let the matter be fixed on **13th February, 2020.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Rk/kam